

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
CINEMA VENTURES PRIVATE LIMITED OPERATING IN EXHIBITION OF CINEMAS AT
MUMBAI, MAHARASHTRA

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016))

S No	Relevant particulars	
1	Name of the corporate debtor along with PAN and CIN/ LLP No	Cinema Ventures Private Limited CIN - U71420MH2012PTC232410 : PAN – AAFCR9542Q
2	Address of the registered office	Carnival House, Dindoshi, Malad East, Mumbai-400097, India.
3	URL of the website	www.carnivalcinemas.com (Not working)
4	Details of the place where the majority of the fixed assets are located	The Company has cinema sites in different states across India. The assets are installed at these Cinema sites. Complete details shall be made available through e-mail at cirp.cinemaventures@gmail.com
5	Installed capacity of main products/ services	100 - 150 screens
6	Quantity and value of main products/ services sold in the last financial year	Non-operational during the last Financial Year
7	Number of employees/ workmen	Presently Nil
8	Further details including last available financial statements (with schedules) of last two years, list of creditors are available at URL	Available at https://rbsa.in/ibc-cases/ or through e-mail at cirp.cinemaventures@gmail.com
9	Eligibility for resolution applicant under section 25(2)(h) of the code is available at URL:	EOI is invited for (i) Corporate Debtor as a whole, (ii) Property-wise sale of Assets (iii) Corporate Debtor as a whole after excluding certain assets. Eligibility available at https://rbsa.in/ibc-cases/ or through e-mail at cirp.cinemaventures@gmail.com
10	Last date for receipt of expression of interest	8 th January 2024
11	Date of issue of the provisional list of Prospective Resolution Applicants	12 th January 2024
12	Last date for submission of Objections to the Provisional list	17 th January 2024
13	Date of issue of Final list of Prospective resolution Applicants	22 nd January 2024
14	Date of issue of Information memorandum, evaluation Matrix and request for resolution Plans to Prospective Resolution Applicants	22 nd January 2024
15	Last date for submission of Resolution Plans	25 th February 2024
16	Process email id to submit Expression of Interest	cirp.cinemaventures@gmail.com

Date: 21.12.2023
Place: Gurgaon

Resolution Professional, Cinema Ventures Private Limited
 Regn. No: IBBI/IPA-003/IP-N00024/2017-18/10174 AFA Valid up to : 31/01/2024
 RBSA Restructuring Advisors LLP, DLF Corporate Park, 4th Floor, Tower 4B,
 Gurgaon, Haryana- 122002
 E-mail: cirp.cinemaventures@gmail.com; ashok.gulla@rbsa.in

